



File No. 25/02/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली/New Delhi- 110003  
दिनांक / Dated: 9<sup>th</sup> October 2020

**NOTICE**

1. Reference notice dated 3.6.2020, 12.6.2020, 30.6.2020, 17.7.2020, 4.8.2020, 19.8.2020, 4.9.2020 & 30.9.2020 regarding fixing next date of hearing in pending matters.
2. The surge in COVID-19 cases in National Capital Territory Delhi is continue and also cases increasing in various Central Government Ministries/Departments. Therefore, it has been decided to extend the date of hearing to 2.11.2020 onwards for Principal bench and New Delhi (Court No. II, III, IV, V & VI) in all the pending matters as per table below:

S. No.	Date already fixed	Next Date of Hearing
1	12.10.2020	02.11.2020
2	13.10.2020	03.11.2020
3	14.10.2020	04.11.2020
4	15.10.2020	05.11.2020
5	16.10.2020	06.11.2020
6	19.10.2020	09.11.2020
7	20.10.2020	10.11.2020
8	21.10.2020	11.11.2020
9	22.10.2020	12.11.2020
10	23.10.2020	17.11.2020
11	26.10.2020	18.11.2020
12	27.10.2020	19.11.2020
13	28.10.2020	20.11.2020
14	29.10.2020	23.11.2020
15	02.11.2020	24.11.2020
16	03.11.2020	25.11.2020
17	04.11.2020	26.11.2020
18	05.11.2020	27.11.2020
19	06.11.2020	01.12.2020
20	09.11.2020	02.12.2020
21	10.11.2020	03.12.2020
22	11.11.2020	04.12.2020
23	12.11.2020	07.12.2020

*Handwritten signature and date: 9/10/2020*

24	17.11.2020	08.12.2020
25	18.11.2020	09.12.2020
26	19.11.2020	10.12.2020
27	20.11.2020	11.12.2020
28	23.11.2020	14.12.2020
29	24.11.2020	15.12.2020
30	25.11.2020	16.12.2020
31	26.11.2020	17.12.2020
32	27.11.2020	18.12.2020
33	01.12.2020	21.12.2020
34	02.12.2020	22.12.2020
35	03.12.2020	23.12.2020
36	04.12.2020	24.12.2020
37	07.12.2020	04.01.2021
38	08.12.2020	05.01.2021
39	09.12.2020	06.01.2021
40	10.12.2020	07.01.2021
41	11.12.2020	08.01.2021
42	14.12.2020	11.01.2021
43	15.12.2020	12.01.2021
44	16.12.2020	13.01.2021
45	17.12.2020	14.01.2021
46	18.12.2020	15.01.2021
47	21.12.2020	18.01.2021

3. All concerned are informed to note the aforementioned date.
4. The urgent matters shall continue to be attended as earlier.

  
9/10/2020  
(Samendra Shukla)  
Assistant Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi.
3. Officers of National Company Law Tribunal, New Delhi.
4. NCLT web site/ Notice Board.